(a) the total value of exports, imports and trade deficit during 1984-35 tand 1985-86;

(b) what was the rate of growth in export and import (in per cent) during the above period;

(c) what are the reasons for mounting trade deficit during 1985-86; and

to Questions

(di what are the prospects for the year 1986-87?

THE MINISTER OF STATE IN OF THE MINISTRY COMMERCE (SHRI BRAHM DUTT): (a) and (b) According to the latest provisional data available upto December, 1985 India's foreign trade position is as under:-

April-December

								1984-85	1984	1985
Exports (Rs. Crores) %Variation in exports	ж. Т			-				11855+15	8146 . 17	7655 57
	1					14		$+20 \cdot 1$		6 • 0
Imports (Rs. Crores) %Variation in imports		2	a.	\sim	141	i.	÷		11746 - 14	13866 5
								+8.6		+28.0
Balan oe of trade (Rs.	Grores)						-5318.10	$-3579 \cdot 97$	

SOURCE:-DGCI&S

(e) Apart from difficult international economic environment, the decline in our f verall exports during the first nine months of 1985-86 is attributable parti" to the fact that the exports of crude oil. which has reached a peak level of Rs. 1563 crores during the year 1984-85, have virtually stopped after April, 1985 due to development of domestic refining capacity. The export of crude oil during the first nine months of 1985-86 was only Rs. 135.15 crores.

Apart from bulk commodities like fertilizers and POL, the increase in imports during the first nine months of 1985-86 has been mostly with regard to industrial raw materials, intermediates and capital goods which are indicative of developmental needs of the economy.

(d) The export target for the current financial year 1986-87 has been fixed at Rs. 122.3 crores. All possible efforts are being made to achieve th? export target set for the year.

Export/import of consumer goods

794. SHRIMATI KANAK MUKHER-JEE: Will the Minister of COMMER-CE be pleased to state;

(a) the details of consumer goods along with their value, exported from India to different countries during 1985-86; end

(b) the details of the consumer goods imported into the country during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHM DUTT): (a) and (b) The Commodity country statistics of foreign trade of India are not yet available for the year 1985-86.

Smuggling racket unearthed in Delhi

795. SHRI KRISHNA KUMAR BIR-LA; Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a well organised smuggling racket was recently unearthed by the Delhi Customs and Excise Collectorate; and

(b) if so, what are the details thereof stating the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b) The Officers of Collectorate Customs, Delhi, unearthed a of racket h the abuse of the facility of duty free import of raw materials/components permitted under the DEEC (Duty Exemption En. titlement Certificate) Scheme and evasion of Customs duty amounting to Rs. 50 lakhs in June, 1986. The facts of the case are as follows:-

M/s Rene Diffusion (Pvt.) Ltd.. 619/ Rn. Chhatarpur, Mehrauli, Delhi, was

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